

LOK SABHA DEBATES
(Part I—Questions and Answers)

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LOK SABHA

Wednesday, 5th September, 1956

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Industrial Estates

*1769. { **Shri D.C. Sharma:**
Sardar Iqbal Singh:
Sardar Akarpuri:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have made an offer to the State Government of Punjab to advance loans for starting Industrial Estates;

(b) if so, the facilities which have been offered along with loans; and

(c) whether the Punjab Government has sent any reply to this offer?

The Minister of Consumer Industries (Shri Kanungo): (a) Yes, Sir.

(b) (i) The cost of preparing blue prints, plans, estimates etc. will be given a grant by the Central Government.

(ii) If the rent to be charged on the users of the Industrial Estate has to be subsidised, the Central Government will give 50 per cent. of this expenditure as a Grant for a period of 5 years.

(c) Yes, Sir. They have informed us that they will require Rs. 20 lakhs as loan during 1956-57 for starting an Industrial Estate at Ludhiana. The scheme is under consideration.

Shri D. C. Sharma : May I know how many industrial estates are going to be set up in India during the Second Five Year Plan, and what has been the nature of allocation of these industrial estates to the various States of India?

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Shri Kanungo: The total number of estates is decided according to the requirements of the States who send in proposals. At the moment, seven estates are being prepared and proposals for seven more are under consideration.

Shri Bansal: May I know if in allocating these industrial estates to the various States, the Government keep in view the States Reorganisation Act which we have recently passed and allocate the estates to the backward areas for which separate regions have been provided?

Shri Kanungo: The allotment is not by States as such, but according to the industries which are in particular States. According to the possibility of improving those industries, proposals are entertained and considered. Accordingly backward States will have a preference, because in those areas the small-scale industries have not been having a good time as expected.

Shri Kasliwal: May I know if before these loans are advanced to States for industrial estates, Government satisfy themselves about the location of the estates as well as about the facilities which would be available in those areas?

Shri Kanungo: Yes, Sir.

Shrimati Renu Chakravarty: Regarding the Ludhiana industrial estate which is already there, may I know if Government is aware that already some of the industries have started functioning there, and one of the biggest difficulties is that they do not get power? May I know whether Government will assure that power will be got before these industrial estates are started?

Shri Kanungo: Yes, the industrial estates will have all common facilities, and one of the common facilities will be availability of power.

Shri Damodara Menon: May I know whether the Central advances to States for starting industrial estates are always in the nature of loans or whether any portion of the same is outright grants?

Shri Kanungo: I have given in the answer to the main question that a portion is in the form of grants, and the bulk of it is in the form of loans.

Shri D. C. Sharma: May I know if these industrial estates will be so constituted as to fill in all the gaps in the industrial map of India?

Shri Kanungo: That is not the purpose. The purpose is to improve the techniques and productivity of industries which happen to be in particular localities.

Shri Bansal: The Minister has been repeating again and again that the purpose of the industrial estates is to improve the techniques. My impression is that the purpose of the industrial estates is to develop industries in regions where they do not exist. The purpose of improving industries is that of the industrial institutes. From that point of view, I have been asking whether backward areas will be given preference or not in the matter of allocation of industrial estates.

Shri Kanungo: I have answered that for obvious reasons preference has got to be given to backward areas because they need it.

Hindu and Sikh Pilgrims to Pakistan

*1770. **Shri Bibhuti Mishra:** Will the Prime Minister be pleased to state:

(a) the number of Hindu and Sikh pilgrims who have visited their religious places in Pakistan during November 1955 to June, 1956; and

(b) to what extent Pakistan Government gave them facilities in their movements?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) 624.

(b) The Government of Pakistan provided transport facilities and police escort for travelling to and from the shrines and holy places. Up to the end of 1955, pilgrims were allowed to move about locally under police escort and also to meet the local inhabitants in the presence of the C.I.D. Since then, facilities for local contacts and local movements have been severely restricted; and except at Lahore, pilgrims have not been permitted to move about and have been prevented from meeting local people.

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि जो हिन्दुओं और सिखों के धार्मिक स्थान हैं, वहाँ जो यात्री जाते हैं, उन के रहने वगैरह के लिये कोई खासा इन्तजाम होता है ?

श्री साधत अली खाँ : हाँ, उनके रहने का इन्तजाम होता है, उन के लिये केन्टीन्स होती हैं, खाने पीने, फल तरकारी वगैरह का इन्तजाम होता है और पुलिस एस्कोर्ट

भी उनके साथ भेजा जाता है।

Shri Krishnacharya Joshi: May I know whether medical facilities and other facilities are given?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): It is difficult to say about any special medical facilities. Generally arrangements for food, transport, etc; are made by Pakistan Government. They are not completely satisfactory, but some arrangements are made. I have no knowledge about special medical facilities.

Shri D. C. Sharma: May I know if permission to visit any of the Hindu or Sikh shrines was not given by the Pakistan Government during the period under review in this question?

Shri Jawaharlal Nehru: There was—I speak from memory—one case where permission was not given because at that time there was some trouble, I believe, in that local area.

Shri Jaipal Singh: We have just been told that 600 odd pilgrims visited. May I know how many had applied actually?

Shri Jawaharlal Nehru: I am sorry I should like to find out the information. We may have some more figures, but normally we do not have the figures here.

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि यह जो श्री सरकार की तरफ से बताया गया कि जो यात्री जाते हैं उन के पीछे सी० आई० डी० रहती है, उस का क्या कारण है ? पाकिस्तान सरकार जो लोग यात्रा करने जाते हैं उनके पीछे सी० आई० डी० क्यों लगाती है ? वह तो बेचारे धर्म कर्म करने जाते हैं।

श्री जवाहरलाल नेहरू : यह सवाल तो दूसरे शासन से पूछने का है, लेकिन आप समझ सकते हैं कि साधु के भेष में और भी कभी कभी हो सकते हैं।

Colleges for Displaced Students in Calcutta

*1771. **Shri S. C. Samanta:** Will the Minister of Rehabilitation be pleased to state:

(a) whether five more degree Colleges in and around Calcutta have been established to accommodate five thousand more displaced students from East Pakistan;